

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 325

IA-5084/2023 IA-4927/2023 IA-4889/2023 IA-914/2024 IA-4378/2023
IA-6541/2023 Intervention.A84/202 Intervention.A84/2023 IA-5121/2023
IA-5879/2023 IA-4985/2023 IA-66/2024 Intervention P1/2024 IA-4531/2023
IA-4546/2023

In
IB-237(ND)/2023

IN THE MATTER OF:

M/s. Experts Realty Professionals Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

Logix Infrastructure Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Ashutosh Gupta and Adv Gaurav Rana
Adv. R. Raja Gopalan.

For the NOIDA : Adv. Abdhesh Chaudhary & Adv. Nishi Kant Singh.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **15.05.2024**.

Sd/-

(Court Officer)